



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**MISCELLANEOUS APPLICATION NO.60/1329/2021 IN
ORIGINAL APPLICATION NO.60/1060/2017**

DATED THIS THE 05TH DAY OF JULY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore).

Krishan Devi Azad wife of Late Sh. Surinder Azad, aged 57 years, working as Assistant, Establishment-II (T) Section, Office of Administrative Officer (E.I.), National Dairy Research Institute, Karnal, Haryana (Group B).

....Applicant

(By Advocate Sh. Anil Kumar Bhardwaj – through video conference)

Vs.

1. The Indian Council of Agricultural Research, Krishi Bhawan, Dr. Rajendra Prasad Road, New Delhi through Director General.
2. Director, National Dairy Research Institute, Karnal, Haryana.

.....Respondents

(By Advocate Sh. Aman Choudhary – through video conference)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

M.A. No.60/1329/2021

Miscellaneous Application No.60/1329/2021 has been filed by the original applicant making therein a prayer for withdrawal of the Original Application.



At the very outset, Sh. Anil Kumar Bhardwaj, learned counsel for the applicant stated that the applicant has retired from services after attaining the age of superannuation and, therefore, she does not wish to pursue the present original application.

In view of the above statement made by learned counsel for the applicant, M.A. No.60/1329/2021 is allowed and the original applicant is permitted to withdraw her Original Application.

ORIGINAL APPLICATION

In view of the order passed in M.A. No.60/1329/2021, the original application is dismissed as withdrawn.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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